

SUPREME COURT OF INDIA
Cash & Accounts-II


PANEL of Nationalized bank for OCTOBER- 2018

- 1) **For the amount BELOW Rs. ONE CRORE :**
- I) **7 to 14 days**
5.75%
- II) **15 to 29 days**
5.75%
- III) **30 to 45 days**
5.75%
- IV) **46 to 90 days**
6.35%
- V) **91 to 179 days**
6.35%
- VI) **180 to less than One year**
6.50% (180 days-10 mon)
6.75% (10 months to 14 months)
- VII) **One year less than 2 years**
6.75%
- VIII) **2 years to less than 3 years**
6.75%
- IX) **3 years to less than 5 years**
6.75% (upto 3 yrs.)
6.85% (above 3 yrs.)
- X) **5 Years and above**
6.85% (upto 10 yrs.)
- 2 **For amounts Rs. ONE CRORE upto FIVE CRORE**
- I) **7 to 14 days**
6.00%
- II) **15 to 29 days**
6.25%

Contd...2/-

- III) **30 to 45 days**
6.25%
- IV) **46 to 90 days**
6.55%
- V) **91 to 179 days**
6.75%
- VI) **180 to less than One year**
6.75%
- VII) **One year less than 2 years**
7.00%
- VIII) **2 years to less than 3 years**
7.10%
- IX) **3 years to less than 5 years**
6.75%
- X) **5 Years and above**
6.50% (upto 10 yrs.)

Dated:- 05.10.2018


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India